THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) Yes, Sir. A report to this effect was published in the Times of India dated the 25th April, 1977.

(b) The report of the ICAR Inquiry Committee headed by Shri P. B. Gajendragadkar was examined in depth by the Govt, of India with the assistance of a groups of Ministers consisting of late Shri Fakhruddin Ali Ahmed, then Minister of Agriculture, Shri C. Subramaniam, Prof. Ram Niwas S. Nurul Hasan and Shri recommendations of Mirdha. The Committee have already been implemented with such modifications as considered necessary by the Government of India. However, if any specific problems in this regard are brought to the notice of Government, these can be examined.

DAIRY DEVELOPMENT IN INDIA

187. SHRI JANARDHANA REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government have held any negotiations with the Government of New Zealand recently for the development of diary industry in India; and
- (b) if so, what are the details in this regard?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL) : (a) No, Sir.

(b) Does not arise.

INDO-US SUB-COMMISSION ON EDUCATION AND CULTURE

188. SHRI JANARDHANA REDDY: Will the Minister of EDUCATION, SO-CIAL WELFARE AND CULTURE be pleased to state:

- (a) whether Government propose to initiate any new programme under the Indo-US Sub-Commission on Education and Culture: and
- (b) if so, what are the details thereof?

THE MINISTER OF EDUCATION. SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER):
(a) and (b) The third meeting of the Indo-US Sub-Commission on Education and

Culture, which was held in New Delhi on May 25-26, 1977, chalked out a programme of collaboration on the lines of the previous years. The programme envisages exchange of Fellowships and Visitorships, Joint Bi-National Seminars, Exchanges of Exhibitions, Museum Personnel, Films etc.

FINANCIAL AID TO VICTIMS OF DROUGHT IN ANDHRA PRADESH

189. SHRI JANARDHANA REDDY: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether the Central Government have received a request from the Andhra Pradesh Government for financial aid to meet the situation created by drought in that State; and
- (b) if so, what are the details thereof and what is the decision of the Central Government in the matter?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PRAKASH SINGH BADAL): (a) No. Sir.

(b) Does not arise.

DAMAGE TO CROPS IN PUNJAB

190. SHRI RAGHBIR SINGH GILL: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether it is a fact that during the recent rains rabi crop in Punjab has been damaged;
- (b) if so, what is the extent of damage caused to the crop; and
- (c) whether Government propose ic give relief to the farmers, whose crops have been damaged; if so, to what extent?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) Yes, Sir.

- (b) The State Govt. has reported that crops in 271 villages covering an area of 62635 acres have been damaged upto 29.4.1977.
- (c) The State Government have decided to disburse relief to the landowners/tenants in cash on a sliding scale depending on the damage caused to their crops. They have also decided to grant distress

relief to landowners, tenants and landless agricultural labourers for food and for purchase of fodder for their cattle. In addition the State Government have remitted land revenue and postponed the recovery of electricity charges, Government and cooperative loans from landowners/tenants who have suffered loss of crop exceeding 25%. A sum of Rs. 1.66 crores as gratuitous relief and Rs. 15.00 lakhs as distress relief has already been released by the State Government to the Commissioners for immediate disbursement.

GRIEVANCES OF STUDENTS OF POST-GRADUATE COLLEGE OF ANIMAL SCIENCES, INDIAN VETERINARY RESEARCH INSTITUTE, IZAT NAGAR

191. SHRI HARSH DEO MALAVIYA: SHRI SARDAR AMJAD ALI: DR. V. B. SINGH: SHRI HIMMAT SINH:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

- (a) whether Government have received any Memorandum from the students of the Post-Graduate College of Animal Sciences, Indian Veterinary Research Institute, Izat Nagar for the redressal of their grievances;
- (b) if so, what are their grievances and what are the causes leading thereto; and
- (c) what action Government propose to take to redress the grievances of these students?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI PARKASH SINGH BADAL): (a) Yes, Sir. Government have received a Memorandum from the students of the Post-Graduate College of Animal Sciences, Indian Veterinary Research Institute, Izatnagar.

(b) and (c) A statement is laid on the Table of the Sabha.

STATEMENT

The grievances of the students of the Post-Graduate College of Animal Sciences, Indian Veterinary Research Institute, Izatnagar are as follows:

(1) Students who were declared to be qualified for the award of M. V. Sc. degrees during 1975 and 1976 have not been awarded any degrees.

- (2) Students admitted to the 2-year M. V. Sc. degree course at the Post-Graduate College of Animal Sciences, IVRI, in August/September, 1975 have completed the course work and research requirements, but final examination for the first year due to be held in April/May, 1976 has not been held.
- (3) Students admitted during August/ September, 1976 to the First year M. V. Sc. class have finished the requirement of studies in the first year, but no final examination is being conducted.

The circumstances leading to these grievances are as follows:—

The Post-Graduate College of Animal Sciences, IVRI was till 1975 affiliated to the Agra University. That University conducted the examinations for the years 1975 and 1976, but in the meantime the Rohilkhand University, Bareilly came into existence. Since IVRI falls within the territorial limits of the Rohilkhand University, the Agra University transferred the responsibility for the award of degrees and holding future examinations to the Rohilkhand University.

Meanwhile, ICAR had moved the University Grants Commission for conferring upon the P. G. College of Animal Sciences, IVRI the status of a deemed-University. The proposal is still under the consideration of the UGC. Hence, there has been delay in finalising arrangements with the Rohil-khand University for the award of degrees and holding of examinations for the students admitted in 1975 and 1976.

The matter has been discussed with the Vice-Chancellor of the Rohilkhand University. The Vice-Chancellor has agreed to award degrees immediately to students who qualified at the examinations conducted by the Agra University in 1975 and 1976.

The Vice-Chancellor, Rohilkhand University has also agreed to conduct examination for students admitted in the years 1975 and 1976. The Director, IVRI has been given necessary instructions to finalise arrangements for these examinations immediately so that the students may not suffer while the question of conferring the status of a deemed-University on the P. G. College of Animal Sciences is considered by the University Grants Commission.